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Title: Introduction of Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2019 (*Amendment of section 3, etc.*), 2019.

SHRI N.K. PREMACHANDRAN (KOLLAM): I beg to move for leave to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.”

The motion was adopted.

SHRI N.K. PREMACHANDRAN: I introduce the Bill.

15.45hrs